

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.336
42/241/242/ND/2019

IN THE MATTER OF:

Mr. Gagan Mehta

Vs.

M/s. Stallen Infrabuild Pvt. Ltd. & Anr.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 241-242

Order delivered on 13.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI PRAVEEN GUPTA
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Rakesh Wadhwa, Adv. Itisha Gulati and
Adv. Chirag Jain

For the Respondent

: Adv. Shikhil Suri and Adv. Komal Gupta for R-2

ORDER

Pleadings are complete. Let this matter be listed before the regular bench on **22.02.2023** for further consideration.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(PRAVEEN GUPTA)
MEMBER (JUDICIAL)